

- (xxiv) The Manipur Foodgrains (Movement) Control Second Amendment Order, 1960 published in Notification No. G.S.R. 1249 dated the 18th October, 1960.
- (xxv) The Madhya Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1272 dated the 29th October, 1960.
- (xxvi) The Rice (Punjab) Second Price Control Amendment Order, 1960 published in Notification No. G.S.R. 1276 dated the 27th October, 1960.
- (xxvii) The Rice (Madhya Pradesh) Second Price Control Amendment Order, 1960 published in Notification No. G.S.R. 1277 dated the 27th October, 1960.
- (xxviii) Notification No. G.S.R. 1308 dated the 5th November, 1960.
- (xxix) The Delhi Rice (Export Control) Second Amendment Order, 1960 published in Notification No. G.S.R. 1336 dated the 12th November, 1960.
- (xxx) The Delhi Wheat and Wheat Products (Export Control) Third Amendment Order, 1960 published in Notification No. G.S.R. 1337 dated the 12th November, 1960.
- (xxxi) The Rice (Southern Zone) Movement Control Amendment Order, 1960 published in Notification No. G.S.R. 1338 dated the 12th November, 1960.
- (xxxii) The Rajasthan Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1339 dated the 12th November, 1960.
- (xxxiii) The Madhya Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960 published in Notification No. G.S.R. 1340 dated the 12th November, 1960. [Placed in Library, See No. LT-2455/60].
- (2) A copy of each of the following Notifications under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, making certain further amendments to the Sugar (Movement Control) Order, 1959:—
- (i) G.S.R. 1080 dated the 17th September, 1960.
 - (ii) G.S.R. 1155 dated the 23rd September, 1960.
 - (iii) G.S.R. 1219 dated the 15th October, 1960.
 - (iv) G.S.R. 1344 dated the 9th November, 1960. [Placed in Library, See No. LT-2456/60].
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- 12.02½ hrs.
- COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**
- SEVENTY-SECOND REPORT**
- Sardar Hukam Singh (Bhatinda):** I beg to present the Seventy-second Report of the Committee on Private Members' Bills and Resolutions.
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- 12.03 hrs.
- MOTION RE: INTERNATIONAL SITUATION—Contd.**
- Mr. Speaker:** The House will now resume further consideration of the following motion moved by the hon. Prime Minister on the 22nd November, 1960, namely:
- “That the international situation, with particular reference to the matters that have come up before the United Nations General Assembly in its current session, be taken into consideration.”